

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 45(ND)2009
CA. NO.

PRESENT: SMT. INA MALHOTRA
Hon'ble Member (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 28.09.2016**

NAME OF THE COMPANY: Dharmander Parabhar & Ors. V/s. M/s. Viaggindia Tours & Travels Pvt. Ltd.

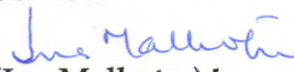
SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
11)	Sujeet Gupta		Respondent No.2 -	
	Sidharth)) 11) -	

ORDER

Ld. Counsel for the petitioner prays for some more time to address his final arguments.

2. Re-notify this case for disposal on 04.10.2016.
3. Written synopsis alongwith Citations relevant to their case, if any be filed.


(Ina Malhotra)
Member Judicial